

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO. – +981
TO BE ANSWERED ON 08/02/2024

JJM IN RAJASTHAN

+981. SHRI ARJUN LAL MEENA:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government has taken note of financial irregularities under Jal Jeevan Mission (JJM) in Udaipur Parliamentary Constituency of Rajasthan;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJEEV CHANDRASEKHAR)

(a) to (c) Government of India is committed to make provision for safe & potable tap water supply in adequate quantity, of prescribed quality and on a regular & long-term basis to all rural households in the country. Towards this end, the Government of India launched the Jal Jeevan Mission (JJM), to be implemented in partnership with states including Rajasthan, in August 2019.

Significant progress has been made in the country since the launch of Jal Jeevan Mission, towards enhancing access to tap water to rural households. At the start of Jal Jeevan Mission in August 2019, only 3.23 Crore rural households were reported to have tap water connections. So far, as reported by States/ UTs as on 06.02.2024, around 11.01 Crore additional rural households have been provided with tap water connections under JJM. Thus, as on 06.02.2024, out of 19.26 Crore rural households in the country, approximately 14.25 Crore (73.98%) rural households are reported to have tap water supply in their homes.

Water is a state subject and therefore, the primary responsibility for planning and implementing piped water supply schemes to provide tap water to rural households, lies with the respective State/UT. Government of India supplements the efforts of the States by providing technical and financial assistance under JJM. As such, grievances/ complaints etc. *inter alia* including sub-standard work and financial irregularities are handled and disposed at State/ UT level. Such matters/ representations thus received in this Department so far have been forwarded to the State Government for appropriate corrective measures. However, no specific complaint of financial irregularities under JJM in Udaipur parliamentary constituency of Rajasthan has been reported in this Department.
